

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3092

ANSWERED ON:16.03.2015

FACILITIES TO ONGC EMPLOYEES

Jadhav Shri Prataprao Ganpatrao;Khaire Shri Chandrakant Bhaurao

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the permanent and temporary employees of Oil and Natural Gas Corporation Limited (ONGC) are still being deprived of the necessary facilities being provided to them;
- (b) if so, the reaction of the Government thereto;
- (c) the number of such cases lying pending in ONGC along with the reasons therefor; and
- (d) the concrete steps being taken by the Government to provide necessary facilities to ONGC employees in a time-bound manner?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (INDEPENDENT CHARGE) (SHRI DHARMENDRA PRADHAN)

(a) to (d): No Madam. Employees of Oil and Natural Corporation Limited(ONGC) enjoy some of the best facilities available to Public Sector Undertaking(PSU) employees in the country.

However, from time to time some specific service related issues are raised either directly by the employees or through ONGC Employees Union and Associations which are settled by the Management of ONGC after discussions with recognized Unions except for those which are not within the purview of ONGC and the matters which are sub-judice.